

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 63**  
TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2023

**COMPENSATION TO FARMERS**

\*63. SHRI CHUNNI LAL SAHU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Chhattisgarh to provide compensation to the farmers for suffering loss of their crops due to untimely or scanty rain in Chhattisgarh during the year 2021-22 and if so, the details thereof;
- (b) whether the Government has provided compensation to the identified farmers in the State whose crops have been destroyed and if so, the details thereof, district-wise;
- (c) the amount provided to the State Government for this purpose during the last and the current year; and
- (d) whether any cases of negligence have been reported in providing compensation to the said farmers and if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 63 DUE FOR REPLY ON 25<sup>TH</sup> JULY, 2023.**

(a) to (d): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature, as per the established procedures. The assistance approved under SDRF/NDRF norms is provided in the form of relief. The State Government of Chhattisgarh has not submitted any Memorandum seeking financial assistance under NDRF for drought during 2021-22.

Funds allocated to the State Government of Chhattisgarh under SDRF during 2021-22, 2022-23 and 2023-24, are as under:

Year	Allocation of SDRF (Rs. in crore)			Central share of SDRF Released (Rs. in crore)
	Central share	State share	Total	
2021-22	345.60	115.20	460.80	345.00
2022-23	363.20	120.80	484.00	181.60
2023-24	380.80	127.20	508.00	181.60*

\*Arrears of previous year.

In addition, the Government of India has introduced yield based "Pradhan Mantri Fasal Bima Yojana" (PMFBY) and weather based "Restructured Weather Based Crop Insurance Scheme" (WBCIS) from Kharif 2016 season to provide financial support to the farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of the farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. Under this Scheme, the claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government. The scheme is optional for the States/Union Territories. The State Government of Chhattisgarh is implementing the scheme since inception. An amount of Rs.1429.74 crore has been paid as claims under PMFBY & WBCIS to Chhattisgarh during 2021-22.

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